

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

Statement showing Category-wise Institution, Disposal and Pendency of main cases for the month of March 2019

Description of Cases	Opening Balance of the month	Total Institution during the month	Total Disposal during the month	Closing Balance of the month
CIVIL CASES				
Regular First Appeal	32069	511	371	32209
Execution First Appeal	46	1	2	45
Regular Second Appeal	50345	423	645	50123
Execution Second Appeal	382	6	2	386
First Appeal from Order (MACT)	45710	502	806	45406
First Appeal from Order (Misc)	6435	133	121	6447
First Appeal from Order (Matrimonial)	2066	53	54	2065
Petition U/S 24 of HMA	0	0	0	0
Second Appeal from Order	364	7	12	359
Civil Revision	13041	723	679	13085
Civil Writ Petition	66192	3107	2594	66705
Letters Patent Appeal	3529	203	325	3407
Election Petitions	18	1	0	19
Recreminatory	1	0	0	1
Application in Election Petition	17	0	0	17
Probate	5	0	0	5
Matrimonial Reference	0	0	0	0
Income Tax Cases	2	0	0	2
Income Tax Appeals	1525	66	54	1537
Sales Tax Reference	2	0	0	2
Sales Tax Cases	0	0	0	0
Sales Tax Appeal	26	7	3	30
Wealth Tax Cases	0	0	0	0
Wealth Tax Appeal	34	0	0	34
Gift Tax Cases	0	0	0	0
Gift Tax Appeal	11	0	0	11
Estate Duty Cases	0	0	0	0
Central Custom Excise Salt/ Custom Appeals	12	3	3	12
Central Excise Cases	0	0	0	0
Central Excise Act	93	9	4	98
Interest Tax Appeals	0	0	0	0
Vat Appeals	265	78	14	329
General Vat Reference	0	0	0	0

Vat Revisions	5	0	0	5
Vat Case	0	0	0	0
Central Excise Salt Reference/Gold Control Reference/Income Tax Reference/Wealth Tax Reference/Gift Tax Reference/Excise Duty Reference	69	0	0	69
Civil Reference	5	0	1	4
Civil Original	16	1	1	16
Civil Contempts	4891	418	473	4836
Contempt Appeal Civil Petition	16	2	2	16
Arbitration Cases	473	14	34	453
Execution Liquidation	0	0	0	0
Company Appeals	44	0	0	44
Company Petitions	330	0	1	329
X-Objection	1901	26	31	1896
Transfer Application	553	107	130	530
Review Applications	1102	48	100	1050
Civil Suit - Original Side	1	0	0	1
Total of Civil Cases	231596	6449	6462	231583
CRIMINAL CASES				
Criminal Appeal - DB	12720	116	50	12786
Criminal Appeal - DB Acquital	1116	119	2	1233
Criminal Appeal - SB	41623	394	60	41957
Criminal Appeal - SB Acquital	700	39	8	731
Criminal Revision	14295	288	248	14335
Criminal Revision (Family)	771	78	37	812
Criminal Writ	199	109	110	198
Murder Reference	12	0	2	10
Contempt Appeals (Criminal)	28	1	2	27
Criminal Main Misc	27394	5259	4631	28022
Criminal-Complaint-OJ	1	0	0	1
Pet. U/s 378 (3&4)	7633	217	99	7751
Criminal Reference	1	1	0	2
Total of Criminal Cases	106493	6621	5249	107865
Total of Main Cases (Civil & Criminal)	338089	13070	11711	339448

Note: Institution includes 54 cases of Remand back and restored cases.